

(d) Loading/transshipment of parcels shall continue at Raxaul and Darbhanga.

(e) and (f). Adequate parcel booking and clearance facilities are available. There is no proposal to convert Railway Godowns located at major stations into parcel booking offices.

Industrial Pollution in Rajasthan

2636. SHRI KUNJEE LAL : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have received complaints regarding industrial pollution in the various Districts of Rajasthan;

(b) if so, the details thereof; and

(c) the action taken by the Union Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) and (b). Yes, Sir. Complaints have been received against some industrial units for causing environmental pollution. These include : Winsome Breweries Limited, District Alwar; M/s. Gupta Cement Factory, District Jhunjhunu and textile units at Pali.

(c) Rajasthan Pollution Control Board has been asked to look into the specific complaints and take appropriate action. In addition, the steps taken by the Union Government include :

- (i) Emission and effluent standards have been notified for the major categories of polluting industries;
- (ii) Industries have been directed to install necessary pollution control equipment within a stipulated time-frame and legal action is taken against the defaulting units.
- (iii) Environmental Impact Assessment Notification, 1994, is in force, governing environmental appraisal of 29 specified categories of developmental projects;
- (iv) A scheme has been initiated for setting up of a common effluent treatment plant in clusters of small scale industries; and
- (v) A specific action plan is drawn by Central Pollution Control Board and Rajasthan Pollution Control Board to reduce the pollution from cluster of textile industries at Pali.

[English]

Railway Bridges

2637. SHRI DATTATRAYA BANDARU : Will the Minister of RAILWAYS be pleased to state :

(a) whether Holifenta and Methugadda old Railway Bridges in Hyderabad, Andhra Pradesh are over congested due to heavy traffic;

(b) if so, whether the Government propose to widen these bridges;

(c) if so, the details thereof;

(d) the amount allocated for the purpose; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) to (c). Road traffic gets held up at Oliphanta Bridge as two heavy vehicle cannot pass under it simultaneously. Due to hold up of traffic at Oliphanta Bridge, some times delay occurs in passage of traffic under Mettuguda bridge also. Widening of Oliphanta bridge has been sanctioned in Railway's Works Programme, 1995-96 at a cost of Rs. 4.5 crores (Railway's share 1.8 crores, State Govt.'s share 2.7 crores). Widening of Mettuguda bridge is not considered necessary as two lanes of traffic can pass under it.

(d) and (e). Rs. 3 lakhs have been provided in the Budget for 1995-96 for widening of Oliphanta bridge.

Executive Class Coaches

2638. SHRI SUKHENDU KHAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether any steps are being taken to provide executive class coaches with Howrah-Bokaro and Howrah-Roukela Shatabdi Express trains;

(b) if so, when and the details thereof ; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) to (c) : Due to non-availability